PROCEEDINGS OF A.P. STATE LEGAL SERVICES AUTHORITY AT AMARAVATI

Present: Smt M.Babitha
Member Secretary

Sub : APSLSA - PLAPUS Chairmen - ORAL INTERVIEW - Filling up vacancies by Retired Judges - Schedule for Oral Interview - ORDERS - ISSUED.

Read : 1.APSLSA Notification No.07/ 2022 in Roc. No.36-E1/APSLSA/Estt./2022 dt. 23.11.2022

2.APSLSA Notification No.11/2022 in Roc. No.38-E1/APSLSA/2022 dt. 16.12.2022

ORDER ROC.NO.07-E1/APSLSA/2023, DT. 24.01.2023

The Andhra Pradesh State Legal Services Authority has decided that for the purpose of appointment of Chairmen in the Permanent Lok Adalat for Public Utility Services in the existing vacancies in the State of Andhra Pradesh, the following criteria is proposed to be adopted:

1. Evaluation and Assessment by Oral Interview for 20 marks

The APSLSA has notified the list of 14 applicant Retired District Judges to consider for appointment as Chairmen of PLAPUS in the existing vacancies and they shall attend the Oral Interview.

In view of the above, the APSLSA made the following order:

The Retired District Judges are hereby required to attend the Oral Interview in the premises of Hon'ble High Court of Andhra Pradesh, Amaravathi as shown below:

Sl. No.	Name of the Applicant	Date & Time of Oral Interview
1.	Dr. Bokka Satyanarayana	
2.	Sri Garikina Durgayya,	
3.	Sri V.V.Srinivasa Murthy	
4.	Sri Benika Buddha Nagendra Rao	
5.	Sri Nethala Ramesh Babu	
6.	Sri M.Venkata Harinath	*08.02.2023 (Wednesday) from 4.30 PM on wards.*
7.	Sri Rapeta Jagajeevan Viswanadham	
8.	Sri G.Adinarayana	
9.	Sri Bammidi Srinivasa Rao	
10.	Smt Kommireddi Venkata Mahalakshmi	
11.	Smt A.Mary Grace Kumari	
12.	Sri G.Lakshmi Narasimha Reddy	
13.	Sri K.Rama Srinivasa Rao	
14.	Smt G.Bhuuvaneswari	

The applicant Retired District Judges are hereby required to report before the Member Secretary, APSLSA at least one hour before the Oral Interview on the date shown above.

No TA /DA will be paid to the applicant retired District Judges.

MEMBER SECRETARY

To
1. All the Applicant Retired District Judges as mentioned in the Schedule.
2. File